

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 3**  
**IA/1168/ND/2021**  
**(IB)-/394ND/2019**

**IN THE MATTER OF:**

Fine Group Corporation Ltd. ... Applicant/Petitioner

Vs

Lemon Electronics Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 05.03.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Prasouk Jain, Advocate

For the RP : Mr. Ashish Makhija, Mr. Harsh Arora, Ms. Shreya Bajpai,  
Adv.

**ORDER**

**IA-1168/ND/2021:**

This is an application filed by one of the Financial Creditors seeking direction against the Resolution Professional and Resolution Applicant.

Learned Counsel Mr. Ashish Makhija for the Resolution Professional, accepts notice and undertakes to file reply within one week.

Let notice of the application be issued to Respondent No. 2/Resolution Applicant for next date of hearing i.e. 18.03.2021.

List on **18.03.2021.**

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**